

No. 37196 (OA 158/94)

Jageswar Das & Ors. Applicant(s)  
VS-  
Shri J.K. Banerjee & Ors Respondent(s)

Mr. H. Rachid Advocates for the applicant(s)

Mr. S. A. S. & Ors. Advocates for the Respondent(s)

Office Notes Date Courts' Orders

In pursuance of the order dt. 20.9.96 passed in CP 29/96 (OA 158/94) disposing the CP with liberty to file a fresh CP, the applicant has filed this CP praying for non-compliance in the Court order dated 19.10.95 passed in OA 158/94.

This is an order to be placed before Hon'ble Court.

2/1/99

Suman  
27/9/96  
D.O.

ld. comply order dated 1.8.96.  
11/11/96.

6-10-96

Notices issued to the parties vide No 3362 of 7.10.96.

show cause has not been filed.  
26.11.96

pg  
m  
11X  
18.11.96

Mr H.Rachid for the contempt petitioner.

This Contempt petition has been submitted on the ground that no action has been taken by the respondents to comply with the directions of this Tribunal in the order and judgment dated 19.10.95 in O.A. 158/94 till date.

Issue notice on the alleged contemnners by Registered post with A/D to show cause as to why a contempt of Court proceeding should not be initiated against them for wilful violation of the Tribunal's order passed in O.A.158/94. Returnable on 18.11.96.

List on 18.11.96 for show cause and further order.

Member  
Member

Mr. H.Rashid for the contempt petitioner.

None for the alleged contemnners.  
Service report is awaited.  
List for order on 17.12.1996.

Member  
Member

trd  
18/11

17-12-96

Learned counsel Mr.H. Rashid for the Contempt petitioners. Mr.S.Ali Sr.C.G.S.C seeks time for instructions. List for order on 10-1-97.

Show cause has not been filed.

16/12

lm

Member

10-1-97

Mr.H.Rashid for the petitioner Mr.S.Ali, Sr.C.G.S.C. for the respondents. Show cause has not been received. Service Report are still awaited. List for order on 13-2-97.

1) Service Reports are still awaited

2) Show Cause has not been filed

9/1/97

List for order on 13-2-97.

Member

lm  
10/1

1) Memo of appearance has not been filed by Mr. S. Ali

13-2-97

Adjourned for order on 3-3-97.

2) Service Reports are still awaited

3) Show Cause has not been filed

lm

Member

Vice-Chairman

3.3.97

There is nobody to represent the petitioners. Perused the petition and we find no ground to proceed with the contempt petition.

20.2-97

Show Cause reply filed on behalf of alleged contemner no. 4 dismissed. at pg - 17 - 21.

The contempt petition is

Member

Vice-Chairman

trd  
6/3

14/3/97

Copy of order has been sent to the D. Section for issuing the same to parties.

19/3 issued vide D.No. 844 to 847 dt. 18.3.97